HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 907

DATED:- 11/10/2018

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various detailed Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

	Name of the Control	004	004	00-	000	1011	1022	· · · · · · · · · · · · · · · · · · ·	RS. III Iacs)	2051
S. No	Name of the Court.	001 Salary	006- Tele phone	007 O.E	008- Elect. Chages	014 POL	023 Maintt. & Repairs.	364-Wages (Outsourcing)	054- Furniture and furnishings.	2071- P&ORB (NPS)
1	Pr. D&S Judge, Srinagar.	30.00								0.30
2	Pr. D&S Judge, Kathua.				0.80					
3	Pr. D&S Judge, Anantnag.	20.00	0.15	0.20		0.20		0.50		0.30
4	Pr. D&S Judge, Udhampur.	20.00		0.20						
5	Pr. D&S Judge, Bandipora.	15.00		0.20		0.15		0.27		
6	Pr. D&S Judge, Ganderbal.		0.10	0.20		0.20				
7	Addl. D&S Judge, Kathua.							0.40		
8	Addl. D&S Judge, Anantnag.	10.00	0.15							
9	Special Judge, Anti- corruption (CBI Cases) Sgr.	15.00	0.10	0.20						0.15
10	Spl. Judge, Anti- corruption, Srinagar.		0.15							
11	4 th Addl. D&S Judge, Srinagar.	0.50								
12	C.J.M. Anantnag.							0.34		
13	C.J.M. Shopian.									0.20
14	Sub Judge, Katra.						0.15		0.30	
15	Spl. Mob. Mag. (Tr) Jammu.					0.20				
16	Spl. Mob. Mag. Trehgam.	9.00								
17	Munsiff, Zanaskar.	10.00		0.10						0.30
18	Munsiff, Sogam.				0.40					
19	Munsiff, Sumbal.			0.20						
20	Munsiff, Udhampur.	 		0.20		0.15				
21	Munsiff, Katra.	15.00		0.20		0.20				
22	Munsiff, Akhnoor.		0.30	0.20		0.20				0.20
23	Addl. Mob. Mag. Pahalgam.			0.20					0.30	
24	Addl. Mob. Mag. Shopian.	8.00		0.10		0.15				
25	Distt. Mob. Mag. (Tr) Doda.			0.15						
26	Distt. Mob. Mag. (Tr) Rajouri.			0.15		0.15				
27	Distt. Mob. Mag. (Tr) Udhampur.	10.00		0.20						0.20
28	2 nd . Addl. Munsiff, Jammu.			0.20						
29	Tehsildar, Poonch (Haveli)	2.00								0.10
30	Tehsildar, Doda.									0.10
31	Tehsildar, R. S. Pura.	2.00								0.15

By Order.

(Ram Singh)
Joint Registrar(Acctts)

18398-406/A-11/10/2019 Dated:

Copy to the:-

- 1-6 Pr. D & S Judge, Srinagar/Kathua/Anantnag/Udhampur/Bandipora/Ganderbal
- 7-8. Addl. D&S Judge, Kathua/Anantnag.
- 9. Special Judge, Anti-corruptiokn CBI (Cases), Srinagar.
- 10. Special Judge, Anti-corruption, Srinagar.
- 4th Addl. D&S Judge, Srinagar. 11.
- 12-13. C.J.M. Anantnag/Shopian.
- 14. Sub Judge, Katra.
- Special Mobile Mag. (Tr), Jammu. 15.
- 16. Spl. Mobile Magistrate, Trehgam.
- 17-22. Munsiff, Zanaskar/Sogam/Sumbal/Udhampur/Katra/Akhnoor.
- 23-24. Addl.Mobile Magistrate, Pahalgam/Shopian.
- 25-27. Distt. Mobile Magistrate (Tr) Doda/Rajouri/Udhampur.
- 28. 2nd. Addl. Mun siff, Jammu.
- 29-31. Tehsil,dar, Poonch(Havel,i)/ Doda/R.S.Pura.
- 32 Try Officer, Saddar Try. Srinagar.
- . 33 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- Treasury Officer, Kathua/Anantnag/Udhampur/Bandipora/Ganderbal./Shopian/Katra/ 34-50 Trehgam/Zanaskar/Sogam/Sumbal/Akhnoor/Aishmuqam/Doda/Rajouri/Poonch(Haveli)/ R.S.Pura.
- 51 Order Book.
- I/c NIC High Court, Srinagar for uploading on High Court website. 52